

1	2	3
7.	CFA for celebration of Deepotsav during Commonwealth Games, 2010 in Jaipur	50.00
TOTAL		3131.92

2011-12

1.	CFA for conservation and restoration of Fresco Paintings and Murals of Nahargarh Fort, Jaipur	500.00
TOTAL		500.00

2012-13

NIL

Tourism projects in MP

†2920.DR. VIJAYLAXMI SADHO: Will the Minister of TOURISM be pleased to state:

(a) the number of tourism projects sanctioned in Madhya Pradesh by Government during the last five years;

(b) the details of the projects and the amount allocated and utilized, scheme-wise; and

(c) the number of foreign and domestic tourists who visited Madhya Pradesh during the last five years?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K. CHIRANJEEVI): (a) and (b) Development, promotion and implementation of tourism projects is primarily undertaken by the State Governments/UT Administrations. Ministry of Tourism, Government of India provides Central Financial Assistance (CFA) for tourism infrastructure projects which are prioritized in consultation with the State Governments/UT Administrations. Project proposals that are complete as per scheme guidelines are sanctioned and funds released subject to *inter-se* priority and availability of funds.

†Original notice of the question was received in Hindi.

The number of tourism infrastructure projects sanctioned by the Ministry of Tourism, Government of India to the State of Madhya Pradesh during last five years along with scheme-wise projects and amount sanctioned given in Statement (See below).

(c) Domestic and Foreign Tourist visits in the State of Madhya Pradesh during last five years are as under:

Year	Domestic	Foreign
2008	2,20,88,927	2,51,733
2009	2,31,06,206	2,00,819
2010	3,80,79,595	2,50,430
2011	4,41,19,820	2,69,559
2012 (Provisional)	5,31,97,209	2,75,930

Statement

Details of number of projects sanctioned to Madhya Pradesh during the last five years (2008-09, 2009-10, 2010-11, 2011-12 and 2012-13)

(Rs. in lakh)

Sl. No.	Name of the Scheme	No. of Projects sanctioned	Amount sanctioned	Amount released	Utilization Certificate Received
1	2	3	4	5	6
2008-09					
1.	Product Infrastructure Development of Destination and circuits.	8	3061.66	2976.18	2976.18
2.	Fairs and Festivals	1	10.00	08.00	08.00
3.	Rural Tourism	2	69.45	69.40	69.40
4.	Information Technology	0	0.00	0.00	0.00
TOTAL		11	3141.11	3053.58	3053.58

1	2	3	4	5	6
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2009-10

1. Product Infrastructure Development of Destination and Circuits	8	4874.28	3346.61	3424.78
2. Fairs and Festivals	2	25.00	22.00	22.00
3. Rural Tourism	0	0.00	0.00	0.00
4. Information Technology	0	0.00	0.00	0.00
TOTAL	10	4899.28	3368.61	3446.78

2010-11

1. Product Infrastructure Development of Destination and circuits.	5	2516.48	2013.18	2074.12
2. Fairs and Festivals	6	50.00	37.20	37.20
3. Rural Tourism	0	0.00	0.00	0.00
4. Information Technology	1	44.12	39.71	39.71
TOTAL	12	2610.60	2090.09	2151.03

2011-12

1. Product Infrastructure Development of Destination and circuits.	6	3340.65	2832.51	1734.00
2. Fairs and Festivals	1	27.25	27.25	27.25
3. Rural Tourism	0	0.00	0.00	0.00
4. Information Technology	0	0.00	0.00	0.00
TOTAL	7	3567.90	2859.76	1761.25

1	2	3	4	5	6
2012-13					
1.	Product Infrastructure Development of Destination and Circuits.	16	20650.46	7021.54	3283.30
2.	Fairs and Festivals	4	34.00	34.00	0.00
3.	Rural Tourism	0	0.00	0.00	0.00
4.	Information Technology	0	0.00	0.00	0.00
TOTAL		20	20684.46	7055.54	3283.30

**Tourism projects for Tamil Nadu identified for
Central Financial Assistance**

2921. DR. R. LAKSHMANAN: Will the Minister of TOURISM be pleased to state:

(a) whether Government has identified any tourism projects to provide Central Financial Assistance (CFA) for the State of Tamil Nadu during last three years in consultation with State Government; and

(b) if so, the details of the projects identified during the last three years, if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K. CHIRANJEEVI): (a) and (b) The development and promotion of various tourism destinations and products is primarily the responsibility of the respective State Government/Union Territory (UT) Administration. The Ministry of Tourism, however, provides Central Financial Assistance (CFA) to the State Governments and Union Territory Administrations for tourism projects identified in consultation with them, subject to the availability of funds, *inter-se* priority and adherence to scheme guidelines.

The details of the projects prioritized for grant of CFA in Tamil Nadu during